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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **6 December 2010**, the Committee approved the **addition of the entry** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.288.10. Name: 1: FAHD 2: MOHAMMED 3: AHMED 4: AL-QUSO

Name (original script): فهد محمد أحمد القصع

Title: na **Designation:** na **DOB:** 12 Nov. 1974 **POB:** Aden, Yemen **Good quality a.k.a.:** a) Fahd al-Quso b) Fahd Mohammed Ahmen al-Quso **Low quality a.k.a.:** a) Abu Huthaifah b) Abu Huthaifah al-Yemeni c) Abu Huthaifah al-Adani d) Abu al-Bara e) Abu Huthayfah al-Adani f) Fahd Mohammed Ahmed al-Awlaqi g) Huthaifah al-Yemeni h) Abu Huthaifah al-Abu al-Bara i) Fahd Muhammad Ahmad al-Kuss **Nationality:** Yemeni **Passport no.:** na **National identification no.:** Yemeni national identification number 2043 **Address:** Yemen **Listed on:** 7 Dec. 2010 **Other information:** INTERPOL File No. 2003/25507, Control No. A-652/6-2003. Operative of Al-Qaida in the Arabian Peninsula (QE.A.129.10.) and cell leader in Shabwa Province, Yemen.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis,

the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-eighth update of the List in 2010.

7 December 2010



Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

UN SITE SEARCH:

NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.A.288.10. FAHD MOHAMMED AHMED AL-QUSO

Date on which the narrative summary became available on the Committee's website: 07 December 2010

Fahd Mohammed Ahmed al-Quso was listed on **7 December 2010** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for", or "otherwise supporting acts or activities of" Al-Qaida in the Arabian Peninsula (QE.A.129.10).

Additional information:

Fahd Mohammed Ahmed al-Quso is an operative of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10). Al-Quso acts as a cell leader in Shabwa province, Yemen. In May 2010, Al-Quso appeared in an AQAP video in which he threatened to attack western targets throughout the world.

In 2000, before joining AQAP, Al-Quso was involved in bombing of the USS Cole in the Port of Aden, Yemen which killed 17 U.S. citizens. For his actions, Al-Quso was indicted in the United States on charges of murder and conspiracy; he was later convicted and jailed in Yemen. In 2003 he escaped from prison but was recaptured in 2004. Since his release from prison in 2007, Al-Quso has joined AQAP and has continued publicly to threaten further terrorist activity.

According to widespread open-source and official reporting Al-Quso is connected to other AQAP senior leaders, including Nasir al-Wahishi (QI.A.274.10), Said Ali al-Shihri (QI.A.275.10) and Anwar al-Aulaqi (QI.A.283.10).

Related listed individuals and entities:

Anwar al-Aulaqi (QI.A.283.10), listed on 20 July 2010

Nasir al-Wahishi (QI.A.274.10), listed on 19 January 2010

Said Ali al-Shihri (QI.A.275.10), listed on 19 January 2010

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